

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.481/98

Friday this the 27th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Gireesh Kumar .J.
Njarakkunnil Veedu,
Cheppara PO,
Kottarakkara,
Kollam (Dist),
Kerala-691520.

...Applicant

(By Advocate Ms. Rethy T & Mr. Sasidharan Chempahzanthihil)

Vs.

1. Senior Superintendent of Post Offices,
Kollam.

2. Chief Post Master General,
Kerala Circle,
Thiruvananthapuram.

...Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGFSC (rep.))

The application having been heard on 27.3.98, the Tribunal
on the same day delivered the following:

O R D E R

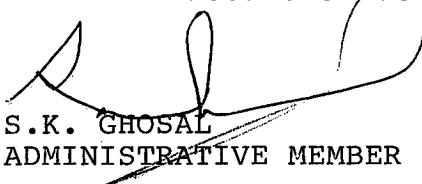
HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

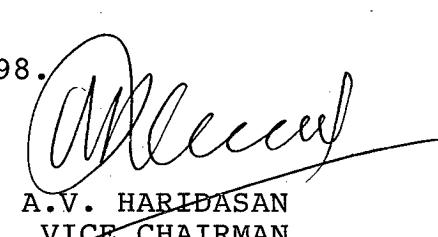
The applicant who is an aspirant for selection and
appointment to the post of Extra Departmental Sub Post
Master, Poredam P.O. apprehends that his candidature may not
be considered by the respondents for the reason that his
name has not been sponsored by the Employment Exchange.
Hence he has filed this application for a declaration that
the applicant is also entitled to be considered in the
selection of Extra Departmental Sub Post Master, Poredam
and for a direction to the first respondent to consider him
also alongwith those sponsored by the Employment Exchange.
The applicant has submitted an application on 23.3.98
(Annexure.A3) for this purpose.

2. When the application came up for hearing on admission today, learned counsel appearing for the respondents submitted that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malakapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and others, 1996 (6) SCC 216, the respondents would consider the candidature of the applicant as valid for selection and appointment to the aforesaid post, even though his name may not be sponsored by the Employment Exchange. Learned counsel for applicant submitted that the applicant will be satisfied if such a direction is given to the respondents.

3. In view of the submission of the learned counsel on either side, we dispose of this application with a direction to the respondents to consider the candidature of the applicant also alongwith those sponsored by the Employment Exchange, for selection and appointment to the post of Extra Departmental Sub Post Master, Poredam P.O. even though his name may not be sponsored by the Employment Exchange. There is no order as to costs.

Dated the 27th day of March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A3: Representation dated 23.3.1998 submitted by the applicant to the first respondent.